



<b>WEEKLY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 01.10.2018 To 05.10.2018</b>				
<b>S/NO.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS</b>	<b>DATE ON WHICH ORDER DESPATCHED</b>
<b><u>FINAL ORDER</u></b>				
1.	E/52165/2018	FO/52953/2018	20/09/2018	05/10/2018
2.	E/52253/2018	FO/52958/2018	20/09/2018	05/10/2018
3.	E/52052/2018	FO/52971/2018	26/09/2018	
4.	E/51921/2017	FO/52972/2018	20/09/2018	05/10/2018
5.	E/51766/2018	FO/52973/2018	20/09/2018	05/10/2018
6.	E/4080/2012	FO/52974/2018	20/09/2018	05/10/2018
7.	E/51756/2018	FO/52975/2018	20/09/2018	05/10/2018
8.	E/51589/2018	FO/52980/2018	20/09/2018	05/10/2018
9-10.	E/COD/50750/2018 IN E/52198/2018 & E/51800/2018	FO/53013-53014/2018	26/09/2018	05/10/2018
11.	E/53602/2015	FO/53021/2018	26/09/2018	05/10/2018
12-13.	E/50990 & 51329/2018	FO/53022-53023/2018	26/09/2018	05/10/2018
14.	E/51617/2018	FO/53024/2018	26/09/2018	05/10/2018
15.	E/51441/2018	FO/53025/2018	26/09/2018	05/10/2018
16.	E/52403/2018	FO/53026/2018	26/09/2018	05/10/2018
17.	E/50972/2015	FO/53027/2018	26/09/2018	05/10/2018
18.	E/COD/50821/2018 & E/M/50822/2018 IN E/52387/2018	FO/53028/2018	26/09/2018	05/10/2018
19.	E/50609/2018	FO/53035/2018	26/09/2018	05/10/2018
20.	E/51550/2018 IN E/CO/50671/2018	FO/53041/2018	03/10/2018	05/10/2018
21-27.	E/52974,53011,53022, 53025,53056,53058, 53103/2016	FO/53042-53048/2018	27/09/2018	05/10/2018
28-31.	E/52001-52003/2018 & E/51616/2018	FO/53050-53053/2018	03/10/2018	05/10/2018
<b><u>MISC ORDER</u></b>				
1.	E/COD/50760/2018 IN E/52215/2018	MO/50652/2018	20/09/2018	05/10/2018
2-6.	E/COD/50417-50419,50423 & 50429/2018 IN E/51052-51054,51059, 51096/2018	MO/50668-50672/2018	26/09/2018	05/10/2018
7-8.	E/ROM/50557/2018 IN E/MISC/50804/2018 IN E/50049/2016	MO/50674-50675/2018	26/09/2018	05/10/2018

9.	E/COD/50799/2018 IN E/52352/2018	MO/50678/2018	26/09/2018	05/10/2018
10.	E/COD/50886/2018 IN E/52461/2018	MO/50685/2018	27/09/2018	05/10/2018
11.	E/COD/50910/2018 IN E/52536/2018	MO/50686/2018	01/10/2018	05/10/2018
				 <b>Asstt. Registrar</b> <b>Excise Branch-DB</b>
				

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.